

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.2165/2017

New Delhi, this the 19th day of August, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Madhu Sharma, Age 25 years
W/o Sh. Veenish Sharma
Designation-unemployed
R/o H.No. 361, Gopal Nagar
Najafgarh, New Delhi-110068.Applicant

(By Advocate: Shri Puneet Kumar for Dr. Vijender Mahandiya)

Versus

1. Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110 302.

2. Govt. of NCT of Delhi through
The Principle Secretary,
Department of Health & Family Welfare,
Government o NCT of Delhi,
Delhi Secretariat, I.P. Estate,
New DelhiRespondents

(By Advocate: Ms. Asia proxy counsel for Ms. Rashmi Chopra for Respondent No.1 and Ms. Sangita Rai for Respondent No.2)

O R D E R (O R A L)

Justice Permod Kohli, Chairman

Counter affidavit has been filed. Annexure R/1 to the counter affidavit is a Result Notice No. 559 of the examination for the post of Public Health Nurse. It is

stated in the counter affidavit that the applicant who belongs to the OBC category and is having Roll No. 83000049, has been provisionally selected.

2. In this view of the matter, this Original Application is rendered infructuous. Dismissed as such.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/Mbt/